Annexure – 7

Name of the corporate debtor: Shri Vishnu Overseas Private Limited; Date of commencement of CIRP: 04.11.2022(Order served to IRP dated 04.11.2022); List of creditors as on:15.03.2023

List of operational creditors (Government dues)

(Amount in INR)

S.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	commissioner Income Tax, Central Circle , Karnal	Government of India, Ministry Of Finance, Income Tax Dept.	10.12.2022	1,102,548,868	1,102,548,868	Income Tax Dues	-	-	NO	-	-	-	-	-	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
2	Haryana State Warehousing Corporation	Governmenet of India, Food and Supply Dept.	13.01.2022	119,322,516	119,322,516	Haryana state warehousing dues	0	0	NO	0	0	0	0	0	Claims received already stand verified and finalized on the basis of information/ documents provided by the Operational Creditor subject to the same being tallied with the books of Accounts of the Corporate Debtor which have-not been provided by the Directors (Powers Suspended) so far.
	TOTAL			**1,221,871,384**	**1,221,871,384**								-	-	